

*Number of Students benefitted under the scheme
of pre-examination coaching during the
last two years State-wise*

| State/UT | No. of Students Coached | |
|----------------|-------------------------|---------|
| | 1995-96 | 1996-97 |
| Andhra Pradesh | 640 | 80 |
| Bihar | 160 | — |
| Karnataka | 80 | — |
| Madhya Pradesh | 160 | — |
| Maharashtra | 80 | — |
| Manipur | 40 | 80 |
| Orissa | 200 | 80 |
| Rajasthan | 80 | — |
| Tamil Nadu | 40 | — |
| Uttar Pradesh | 1040 | 320 |
| Delhi | 960 | 80 |

BOT Scheme

847. SHRI A.G.S. RAM BABU : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to establish International Airports in the country under Build-Operate-Transfer (BOT) scheme;

(b) if so, by when and where; and

(c) the share of investment by the Union Government, States and private parties?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) to (c) A comprehensive Civil Aviation policy is being formulated which would give definite guidelines on the adoption of various models including BOO, BOT, BOOT, BOLT, etc. for airport development.

**Committee for Private Sector participation in
Development of National Highways**

848. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have constituted a high power committee to evolve standard BOT terms for private sector participation in development of National highways;

(b) if so, the main functions, composition and terms of reference of the Committee;

(c) whether his Ministry has directed the NHAI to propose projects under BOT;

(d) if so, the number of projects proposed by NHAI under this scheme; and

(e) the time by which the work on these projects is likely to be started with locations thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) The High Powered Committee constituted by the Government comprises of:—

- (i) Secretary, Ministry of Surface Transport—Chairman.
- (ii) Secretary (Expenditure), Ministry of Finance.
- (iii) Secretary (DEA), Ministry of Finance.
- (iv) Secretary (Legal Affairs).
- (v) Advisor (Transport), Planning Commission.
- (vi) Director General (Road Development) & Addl. Secretary.
- (vii) Chairman, NHAI (National Highways Authority of India).
- (viii) Member, NHAI (Shri R.L. Koul)—Member-Secretary.

The Committee would be responsible for:—

- (i) evolving standard BOT terms and conditions including fair and equitable allocation of risks between the participants, and the detailed regulatory framework for BOT projects; and
- (ii) to address and resolve issues that arise in the course of implementation of BOT projects.

(c) NHAI has, *inter-alia*, been assigned the responsibility of implementing BOT projects on National Highways.

(d) and (e) NHAI is conducting the feasibility studies for several NH projects, based on the outcome of which some could be taken up on BOT basis.

Promotion of Yoga

849. SHRI SANDIPAN THORAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Central schemes for promotion of Yoga in the country;

(b) the financial assistance provided to each of the NGOs in Maharashtra during the last three years under the schemes;